

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:287

ANSWERED ON:24.02.2010

NEW DEEMED UNIVERSITIES

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of proposals received for setting up new deemed universities in various parts of the country during the last three years, State-wise;
- (b) the number of proposals cleared during the said period and the number of proposals still pending for clearance,State-wise;
- (c) the time by which the pending proposals are likely to be cleared;
- (d) whether some of the institutions whose applications for deemed university status was earlier rejected were granted deemed status within a short period; and
- (e) if so, the details of such institutions, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (c): The details, State-wise, of number of proposals received for declaration of institutions as 'deemed-to-be-universities' during the last three years, i.e. from 1st July 2006 till date, are as under:

Sr. No.	State/Union Territory Administration	Proposals received	Proposals Cleared	Proposals pending
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1)	Andhra Pradesh	25	03	22
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2)	Assam	03	-	03
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3)	Bihar	03	-	03
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4)	Chandigarh	02	-	02
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5)	Delhi	07	01	06
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6)	Gujarat	12	-	12
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7)	Haryana	08	02	06
8)	Jammu & Kashmir	03	-	03
9)	Karnataka	19	06	13
10)	Kerala	08	01	07
11)	Madhya Pradesh	08	00	08
12)	Maharashtra	20	01	19
13)	Manipur	01	-	01
14)	Orissa	09	-	09
15)	Punjab	02	-	02
16)	Puducherry	01	-	01
17)	Rajasthan	05	01	04
18)	Tamil Nadu	35	02	33
19)	Uttar Pradesh	28	01	27
20)	Uttarakhand	04	02	02

21) West Bengal 04 - 04

Total 207 (#) 20 (#) 187 (#)

[(#) The proposals relating to the grant of status of 'Deemed-to-be-University' under Section 3 of the UGC Act, 1956 have now been put on hold since June,2009 to facilitate the process of 'Review' being undertaken both by the Central Government and the UGC.These proposals can be considered on merits only after completion of these 'Review' processes].

(d) & (e): The proposals relating to grant of status of 'Deemed to be University' to Ponnaiyah Ramajayam Institute of Science & Technology, Thanjavur, Tamil Nadu and Vel Tech Rangarajan Dr. Sagunthala R&D Institute of Science and Technology,Chennai, Tamil Nadu were initially rejected on 25/07/2007 and 23/11/2007, respectively,on the ground of certain deficiencies.These institutions were later declared as Institutions 'Deemed to be Universities' on 04/01/2008 and 15/10/2008,respectively,after the deficiencies noted were rectified by them.